

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 60 of 2020

IN THE MATTER OF:

Vipul Sez Developers Pvt. Ltd & Anr.

....Appellants

Vs.

Solitaire Capital India & Ors.

....Respondents

Present:

For Appellants: Mr. Ve Sarojanand Jha, Advocate

For Respondents: Mr. Vipul, Advocate for R-1, 2

O R D E R
(Virtual Mode)

28.09.2020: It is represented on behalf of the Appellants that in CA No. 83/2020 in CP No. 94/241-242 (ND) 2019 filed with the Adjudicating Authority (National Company Law Tribunal, New Delhi) that the order was reserved on 14.02.2020 and that order was awaited.

Hence, the Registry is directed to list that instant Appeal on **11th November, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn